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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 102/397-398/NCLT/AHM/2016 (New)
CP No. 63/397-398/CLB/MB/2015 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017**

Name of the Company: Ganpatbhai K. Patel
V/s.
Saibaba Surfactants Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	RAHUL SAHASRABUDDHE	PLS	Petitioner	R. Sahasrabuddhe
2.	HITESH BUCH	PCS	Respondents	Hitesh Buch

ORDER

Learned PCS Mr. Rahul Sahasrabuddhe present for the Petitioner. Learned PCS Mr. Hitesh Buch present for the Respondents.

Learned PCS for Petitioner wants to file application for amendment of main C.P.

At request, list the matter on 9/2/2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 1st day of February, 2017.